

Patodia and others. You were not available.

SHRI M. L. SONDDHI: I am always at your disposal.

MR. SPEAKER: You are available in the House, not in my Chamber. I want to say something about that. I hope you will see me in my Chamber. There is something about it which compels me to postpone it in public interest.

AN HON. MEMBER: Something has appeared in the papers.

SHRI R. K. AMIN (Dhandhuka): In Porbunder what happened was this ...

MR. SPEAKER: If Professors go the wrong way, God help us. Shri Samar Guha and others, are professors; they are the biggest headaches for me.

SHRI R. K. AMIN: We wish to ask the Government about it.

SHRI N. K. SOMANI (Nagaur): I have to say something. In course of time before this, it has been brought to the attention of the House that Ministers have been treating the House in a light-hearted manner. Now, I would refer to item No. (3) on Page 1, under main item 5. The papers have been laid relating to the year 1967-68.

MR. SPEAKER: Sub-item (3) of item No. 5.

SHRI N. K. SOMANI: It is laid by Dr. Karan Singh, Sir. We have brought it repeatedly to your attention and to the Minister concerned that the House should not be treated in a light manner but that the reports must be submitted in time. Whenever a report is laid on the Table, it is unduly delayed. He has not even apologised for the delays. This is something which happened

many months before. I am sure you are equally, if not more, concerned with the privileges of this House. 1967-68 expired in the month of March, 1968. I hope the Minister knows that. It is a matter about the functioning of the Commissioner of Railway Safety. You should also be concerned about it, Sir, and we would like an explanation from the Minister why after so many months he has chosen this time to place it on the Table of the House.

SHRI PILOO MODY: In a surreptitious manner.

MR. SPEAKER: I really wonder what he aims at. He thinks that this 1967-68 report is too old.

DR. KARAN SINGH: It is not of that old. But nevertheless I do regret the delay. I will see that Railway Safety Reports are in future coming here early.

ANNUAL REPORT OF THE SEAMEN'S PROVIDENT FUND SCHEME

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH): On behalf of Shri Raghuramaiah I beg to lay on the Table a copy of the Annual Report for the year 1968-69 on the working of the Seamen's Provident Fund Scheme, 1966. (*Placed in Library. See No. LT-2429/69.*)

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (1) The Indian Administrative Service (Fixation of Cadre